

**National Company Law Appellate Tribunal, New Delhi**

**Principal Bench**

**Company Appeal (AT) (Ins) No. 349 of 2020**

**IN THE MATTER OF:**

**Deepak Parasuraman & Anr.**

**...Appellants**

**Vs.**

**Sripriya Kumar & Anr.**

**...Respondents**

**Present:**

**For Appellants:**

**Mr. Gaurav Mitra, Sr. Advocate with Mr. Akshat Singh and Ms. Shriya Raychaudhuri, Advocates.**

**For Respondents:**

**Mr. Rajul Srivastav, Advocate for R-1.  
Mr. Goutham Shivshankar, Advocate for R-2.**

**With**

**Company Appeal (AT) (Ins) No. 765 of 2020**

**IN THE MATTER OF:**

**P R Venkatesh**

**...Appellant**

**Vs.**

**Sripriya Kumar & Ors.**

**...Respondents**

**Present:**

**For Appellant:**

**Mr. Gaurav Mitra, Sr. Advocate with Mr. Goutham Shivshankar and Ms. Shriya Raychaudhuri, Advocates.**

**For Respondents:**

**Mr. Rajul Srivastav, Advocate for R-1.**

**ORDER**

**(Through Virtual Mode)**

**09.02.2021:** Heard the Learned Counsel for the Appellant.

Learned Counsel for the Respondent submitted that his leader in this case is in difficulty. Permission is accorded.

List the Appeal on **26<sup>th</sup> February, 2021 at 12.30 PM.**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**

sr/nn